POST OFFER PUBLIC ANNOUNCEMENT
TO THE EQUITY SHAREHOLDERS / BENEFICIAL OWNERS OF
SICAL LOGISTICS LIMITED

Registered Office: South India House, 73, Armenian Street, Chennai - 600 001
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This post offer public announcement ("**Announcement**") is being issued by Edelweiss Financial Services Limited (formerly known as Edelweiss Capital Limited) ("**Manager to the Offer**"), for and on behalf of Tanglin Retail Reality Developments Private Limited (the "**Acquirer**") along with Tanglin Developments Limited being Person Acting in Concert with the Acquirer (the "**PAC**") to the equity shareholders of Sical Logistics Limited ("**Target Company**") pursuant to and in compliance with Regulation 10 and 12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto.

This Announcement is in continuation of, and should be read in conjunction with (a) the Public Announcement published on 15 November 2010 ("**PA**"), (b) the Letter of Offer dated 27 July 2011 ("**Letter of Offer**"), (c) Corrigendum to the PA published on 2 August 2011, to acquire up to 1,17,07,608 fully paid up Equity Shares representing 20% of the Emerging Voting Capital of the Target Company at a price of Rs 79.50 (Rupees Seventy nine and fifty paise only) plus interest of Rs 4.56 (Rupees Four and fifty six paise only) per Share (calculated at the rate of 10% p.a. from 11 February 2011 to 8 September 2011 i.e. the latest scheduled date of payment of consideration).

1.	Name of the Target Company	Sical Logistics Limited			
2.	Name of Acquirer including PAC	Tanglin Retail Reality Developments Private Limited (Acquirer) Tanglin Developments Limited (PAC)			
3.	Name of Manager to the offer	Edelweiss Financial Services Limited (Formerly known as Edelweiss Capital Limited)			
4.	Name of the Registrar to the offer	Cameo Corporate Services Limited			
5.	Offer Details:				
	a. Date of publication of PA	Monday, 15 November 2010			
	b. Date of opening of the offer	Friday, 5 August 2011			
	c. Date of closure of the offer	Wednesday, 24 August 2011			
	d. Date of completion of dispatch of consideration	Thursday, 8 September 2011			
6.	Details of the acquisition:				
S. No.	**Item**	**Proposed in the Offer document**		**Actual**	
i.	Offer Price	Rs. 79.50 per Share plus interest of Rs 4.56 per Share (calculated at the rate of 10% p.a. from 11 February 2011 to 8 September 2011 i.e. the latest scheduled date of payment of consideration)		Rs. 79.50 per Share plus interest of Rs 4.56 per Share (calculated at the rate of 10% p.a. from 11 February 2011 to 8 September 2011	
ii.	Share holding of Acquirer (No. & %) before PA	39,52,168 (10.00%)[1]		39,52,168 (10.00%)[1]	
iii.	Share holding of PAC (No. & %) before PA	NIL		NIL	
iv.	Shares acquired by the Acquirer by way of preferential allotment pursuant to the Agreement (No. & %)	1,60,80,010 (28.92%)[2]		1,60,80,010 (28.92%)[2]	
v.	Shares acquired in the Offer by the Acquirer & PAC (No. & %)	1,17,07,608 (20%)[3]		1,17,07,608 (21.06%)[2]	
vi.	Size of the Offer (No. of shares multiplied by offer price per share)	Rs 98,41,41,528.48 (including interest of Rs. 4.56 per Share and assuming full acceptance)		Rs 98,41,41,528.48 (including interest of Rs. 4.56 per Share)	
vii.	Shares acquired after PA (other than as disclosed in pt. iv) but before 7 working days prior to closure date, if any (No. & %)	N.A.		NIL	
viii.	Post Offer shareholding of the Acquirer (No & %)	3,17,39,786 (57.08%)[2] (assuming full acceptance)		3,17,39,786[4] (57.08%)[2]	
ix.	Post Offer shareholding of the PAC (No & %)	NIL		NIL	
x.	Pre & post Offer shareholding of public (No & %)	**Pre offer**	**Post offer**	**Pre offer**	**Post offer**
		2,32,40,514 (58.80%)[1]	**1,15,32,906** (20.74%)[2]	**2,32,40,514** (58.80%)[1]	**1,15,32,906** (20.74%)[2]

[1] Based on paid-up share capital of the Target Company before preferential allotment to Acquirer
[2] Based on paid-up share capital of the Target Company post preferential allotment to Acquirer
[3] Based on Emerging Voting Capital as mentioned in the Letter of Offer and assuming full acceptance.
[4] The Shares acquired by the Acquirer in the Offer are in the process of being transferred to the demat account of the Acquirer.

7.	Status of the escrow account, whether released or not	Payment has been made to the Shareholders for Shares accepted under the Offer. Balance fund in the Escrow Account is yet to be released.
8.	Payment of interest, if any, to the shareholders along with the details thereof	Interest of Rs 4.56 per Share (calculated at the rate of 10% p.a. from 11 February 2011 to 8 September 2011)
9.	Status of investor complaints received, if any	One investor complaint had been received on 12 July 2011 and the same was replied to on 28 July 2011. No investor complaints are pending as on date.

Unless otherwise specified, capitalized terms used but not defined herein shall have the same meaning as ascribed to it in the Letter of Offer.

The Acquirer and PAC having their registered office at No. 23/2, Coffee Day Square, Vittal Mallya Road, Bengaluru – 560 001 along with their respective Board of Directors accept, severally and jointly, responsibility for the information contained in this Announcement and also for the fulfillment of their obligations as laid down in the SEBI SAST Regulations.

This Announcement would also be made available on SEBI's website at www.sebi.gov.in

Issued on behalf of the Acquirer and PAC by the Manager to the Offer

Manager to the Offer

Edelweiss Financial Services Limited
(formerly known as Edelweiss Capital Limited)
Edelweiss House, Off CST Road, Kalina, Mumbai – 400 098, India
Tel: +91–22– 4086 3535; **Fax**: +91–22– 4086 3610; **E-mail**: project.connect@edelcap.com
SEBI Regn: INM0000010650, **Contact Person**: Ms Neetu Ranka / Mr. Sumeet Lath

Registrar to the Offer

Cameo Corporate Services Limited
'Subramanian Building', No.1, Club House Road, Chennai - 600 002
Tel: 044-28460390 (5 Lines); **Fax**: 044-28460129
Email : investor@cameoindia.com; **Website** : www.cameoindia.com
SEBI Regn No: INR000003753; **Contact Person**: Ms.K. Sreepriya, Manager – Operations

Dated: 12 September 2011
Place: Bengaluru